

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3884
ANSWERED ON:16.12.2011
APPOINTMENT AS EXTERNAL AUDITORS OF IAEA AND WIPO
Jindal Shri Naveen

Will the Minister of FINANCE be pleased to state:

- (a) whether the country's statutory auditor has been appointed as external auditors by the International Atomic Energy Agency (IAEA), Vienna and World Intellectual Property Organisation (WIPO), Geneva;
- (b) if so, the details thereof alongwith the details of other international organizations which are being audited by the India's State auditor;
- (c) whether the Government plans to conduct an independent performance and financial audit of the statutory auditor of the country ; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a)(i) The General Conference of International Atomic Energy Agency (IAEA) in September, 2011 appointed the Comptroller and Auditor General of India as the External Auditor to audit the Agency's accounts for the financial years 2012 and 2013.
- (ii) The World Intellectual Property Organisation (WIPO) General Assembly in September, 2011 approved the recommendation of the Selection Panel to appoint the Comptroller and Auditor General of India, the highest evaluated candidate, for appointment as WIPO External Auditor for a period of six years to begin in January, 2012.
- (b) Other International Organisations being audited are:-
1. World Health Organisation (WHO) upto June, 2012
 2. International Maritime Organisation (IMO) upto June, 2012
 - 3 World Food Programme (WFP) upto June, 2016
 4. International Organisation for Migration (IOM) upto 2012
 5. UN World Tourism Organisation (WTO) upto June, 2012
- (c) No, Sir.
- (d) Does not arise.